

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 1294**  
(TO BE ANSWERED ON THE 19<sup>th</sup> December 2022)

**AVIATION INFRASTRUCTURE IN MAHARASHTRA**

1294. SHRI IMRAN PRATAPGARHI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether any steps have been taken by Government to expand airports and upgrade aviation infrastructure in Maharashtra and if so, the details thereof including the action taken during the last three years;
- (b) whether Government has any report on assessment on action taken to help airports after the COVID-19 pandemic and if so, the details thereof;
- (c) the details of the projects currently underway in Maharashtra along with the details of completion stage, funds allocated and funds spent for these projects; and
- (d) whether Government proposes for development of aviation infrastructure in Maharashtra and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): The upgradation/ modernisation of airports, including those in Maharashtra, is a continuous process and is undertaken by Airports Authority of India (AAI) and other airport operators from time to time depending on the availability of land, commercial viability, socio-economic considerations, traffic demand/willingness of airlines to operate to/from such airports etc. AAI has undertaken construction of residential quarters at Juhu Airport (Physical progress - 95%, Expenditure incurred till 30.11.2022 - Rs. 31.86 crore) , construction of New domestic Terminal Building, ATC tower cum Technical Block cum Fire Station and associated work at Kolhapur Airport (Physical progress - 54%, Expenditure incurred till 30.11.2022 - Rs. 35.02 crore) and construction of a New Integrated Terminal Building & associated work at Pune Airport (Physical progress - 72%, Expenditure incurred till 30.11.2022 - Rs. 259.59 crore) at an Administrative Approval and Expenditure Sanction (AA&ES) cost of Rs. 38.80 crore, Rs. 82.61 crore and Rs. 475.39 crore, respectively.

After the outbreak of COVID-19, Concessionaire invoked the force majeure event provision of Concession Agreement and sought extension of time in achieving

Commercial Operation Date (COD) for Ahmedabad, Lucknow and Mangaluru airports. AAI has accorded extension of time for achieving COD by 03 months i.e. from 12.08.2020 to 11.11.2020.

(c): Under the UDAN scheme, the unserved & underserved airports/airstrips identified/awarded all over the country including in the state of Maharashtra for development and to operate RCS flights are as under:

- 1.Jalgaon
- 2.Kolhapur
- 3.Sholapur
- 4.Ozar (Nasik)
- 5.Nanded
- 6.Amravati
- 7.Sindhudurg
- 8.Ratnagiri
- 9.Gondia

RCS flights operation from the 06 airports namely Jalgaon, Kolhapur, Ozar (Nasik), Nanded, Gondia & Sindhudurg airports have already commenced after the readiness of these airports under UDAN. Development/Upgradation of Airports at Ratnagiri and Solapur depends upon the fulfillment of land availability, removal of obstacles, regulatory compliances, etc. Amravati Airport is being developed by the State Government.

(d): Government of India has accorded 'in-principle' approval for setting up of 03 Greenfield Airports in the state namely, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra,

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